

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.943
TO BE ANSWERED ON 14.12.2022

PM CARES FOR CHILDREN SCHEME

943 SHRI RAJENDRA GEHLOT :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether Government proposes to start scholarship under the PM CARES for Children scheme in the country, if so, the details thereof and the details of the criteria set under this scheme;
- (b) the details of the targets set and the amount earmarked and released to various States including Rajasthan under the scheme; and
- (c) if not, by when it is likely to be implemented?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : PM CARES for Children scheme supports the children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. The scheme is accessible through an online portal i.e. pmcaresforchildren.in.

A calculated amount has been credited in the account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They will receive the amount of Rs.10 lakh on attaining the age of 23 years. Children staying with relatives are receiving Rs.4000/- per month under Mission Vatsalya Scheme. Under the scheme, provision has been made for admission in the nearest Kendriya Vidyalaya Sangathan/Kasturba Gandhi Balika Vidyalaya or Private Schools. Further, scholarship of Rs.20,000/- per annum is provided to all school going children of class 1-12. Children are also assisted in obtaining education loan for Professional courses/ Higher Education in India for which

interest would be borne by PM CARES Fund. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance would be provided till they attain the age of 23 years.

Children can also avail the benefits of 'Swanath Scholarship Scheme for Students' which is implemented by All India Council for Technical Education (AICTE) to study further in AICTE approved Institutions and courses. Under the scheme, Rs.50,000/- per annum is provided to each student for every year of study (i.e. maximum 4 years for first year admitted Degree students and maximum 3 years for Diploma Students) as lump sum amount towards payment of college fee, purchase of computer, stationery, books, equipment, software etc. These children are also covered under the initiative of AICTE, "Kaushal Augmentation and Restructuring Mission of AICTE" (KARMA), for all AICTE approved institutions in the country to overcome the dual challenge of scarcity of skilled manpower in jobs and low skill level of those who are presently in jobs. The State/UT-wise details of school going children in the Classes 1-12 who are eligible for scholarship under the PM CARES for Children Scheme including Rajasthan is at **Annexure-I**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.943 FOR ANSWER ON 14.12.2022 BY SHRI RAJENDRA GEHLOT REGARDING PM CARES FOR CHILDREN SCHEME

STATE/UT-WISE DETAILS OF SCHOOL GOING CHILDREN IN THE CLASSES 1-12 WHO ARE ELIGIBLE FOR SCHOLARSHIP UNDER THE PM CARES FOR CHILDREN SCHEME

Sl. No.	State/UT	Total Eligible Children for scholarship
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	316
3	Arunachal Pradesh	7
4	Assam	51
5	Bihar	71
6	Chandigarh	12
7	Chhattisgarh	98
8	Dadra & Nagar Haveli & Daman & Diu	12
9	Delhi	133
10	Goa	6
11	Gujarat	204
12	Haryana	87
13	Himachal Pradesh	23
14	Jammu & Kashmir	16
15	Jharkhand	46
16	Karnataka	205
17	Kerala	107
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	399
21	Maharashtra	731
22	Manipur	19
23	Meghalaya	12
24	Mizoram	14
25	Nagaland	12
26	Odisha	103
27	Puducherry	11
28	Punjab	37
29	Rajasthan	186
30	Sikkim	0
31	Tamil Nadu	339
32	Telangana	231
33	Tripura	0
34	Uttarakhand	42
35	Uttar Pradesh	408
36	West Bengal	53
Total		3991
